

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 303 of 2010

(Arising out of OIA-405-406/2009-AHD-II-CE/CMC/COMMR-A-/AHD/S/86-87-A-II-/09Dated-16/11/2009 passed by Commissioner of Central Excise, AHMEDABAD-II)

Transformers and Rectifiers (India) Limited Appellant

SURVEY NO. 344-350, OPP. PWD STORES,
SARKHEJ-BAVLA HIGHWAY, VILLAGE-CHANGODAR,
TALUKA-SANAND, AHMEDABAD-GUJARAT

VERSUS

C.C.E. Ahmedabad-ii

.....Respondent

CUSTOM HOUSE... FIRST FLOOR,
OLD HIGH COURT ROAD, NAVRANGPURA,
AHMEDABAD, GUJARAT-380009

APPEARANCE:

Shri. Dhaval Shah, Advocate for the Appellant

Shri R.K. Bhashkar, Authorised Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 02.08.2021
DATE OF DECISION: 11.08.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 302 of 2010.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha